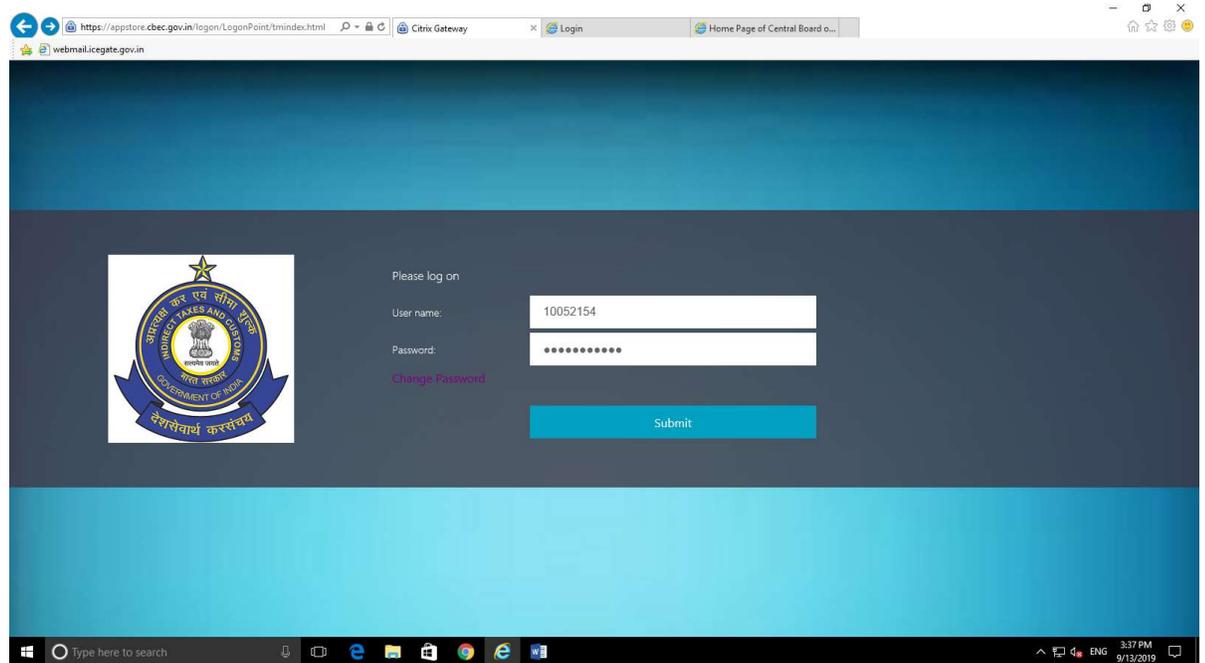


## **User - Manual**

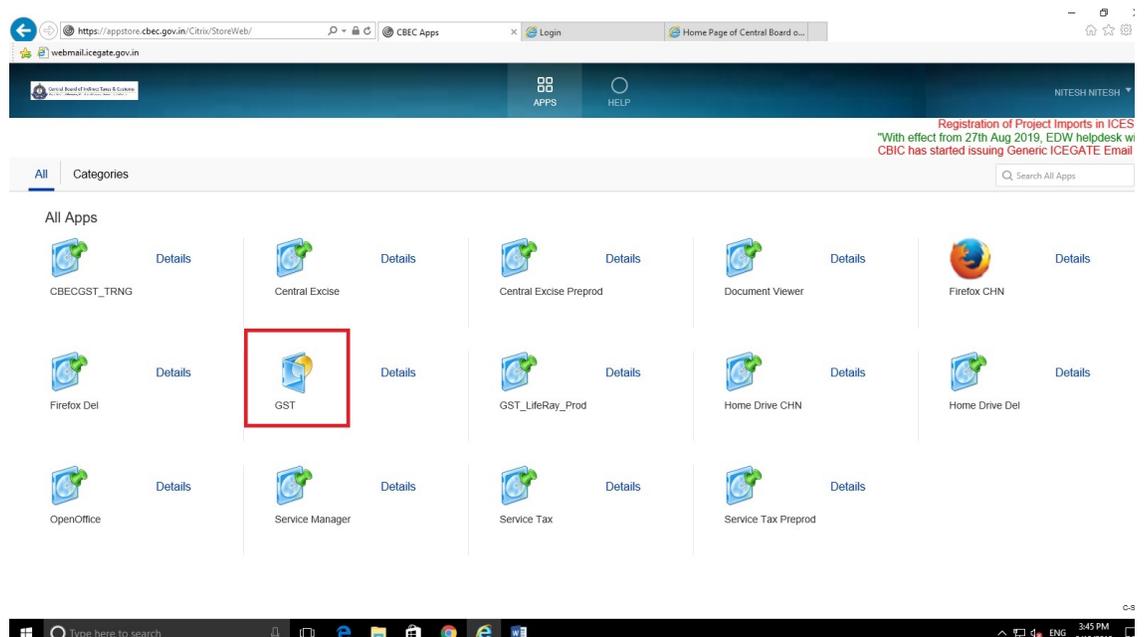
**View /Actions on applications  
submitted under  
SV(LDR) Scheme,2019**

## Tax officer's User manual for SVLDRS:

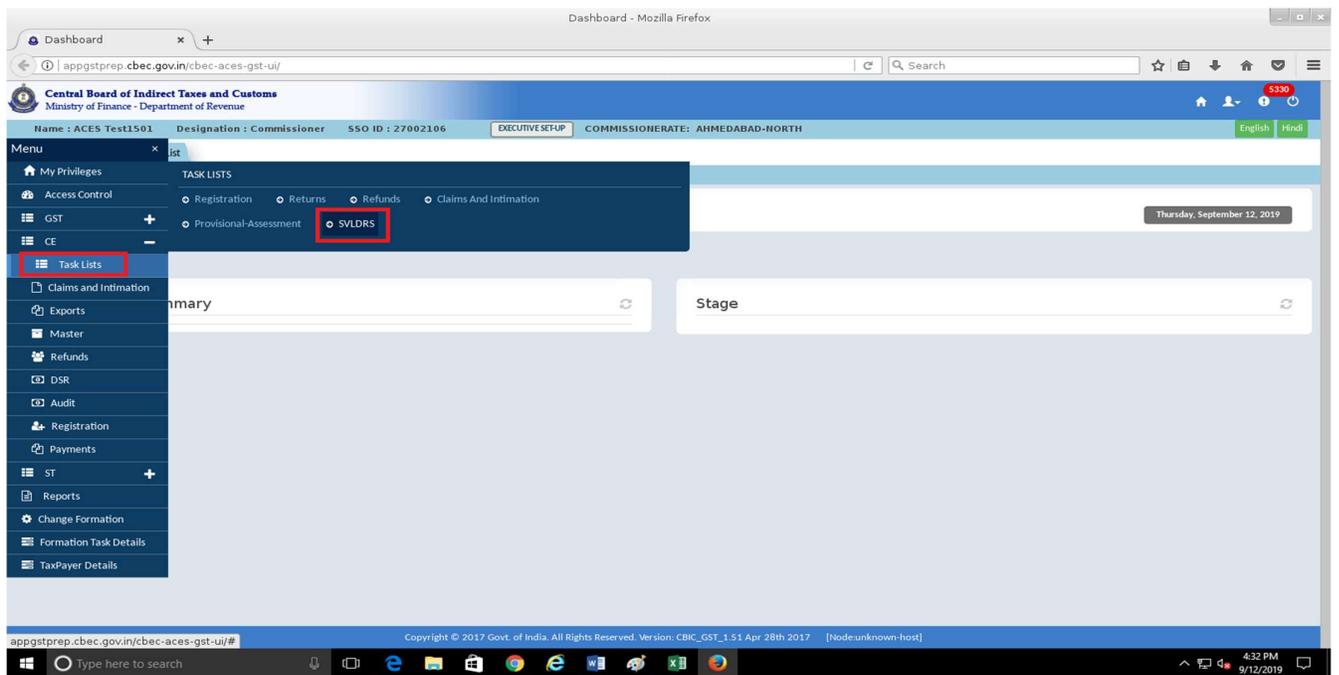
**Step 1:** There will be one member in each designated committee with Approval Permissions i.e. the officer will be able to issue SVLDRS2/2B/3/4 . The Tax officer of the designated committee login with his SSO-ID and Password.



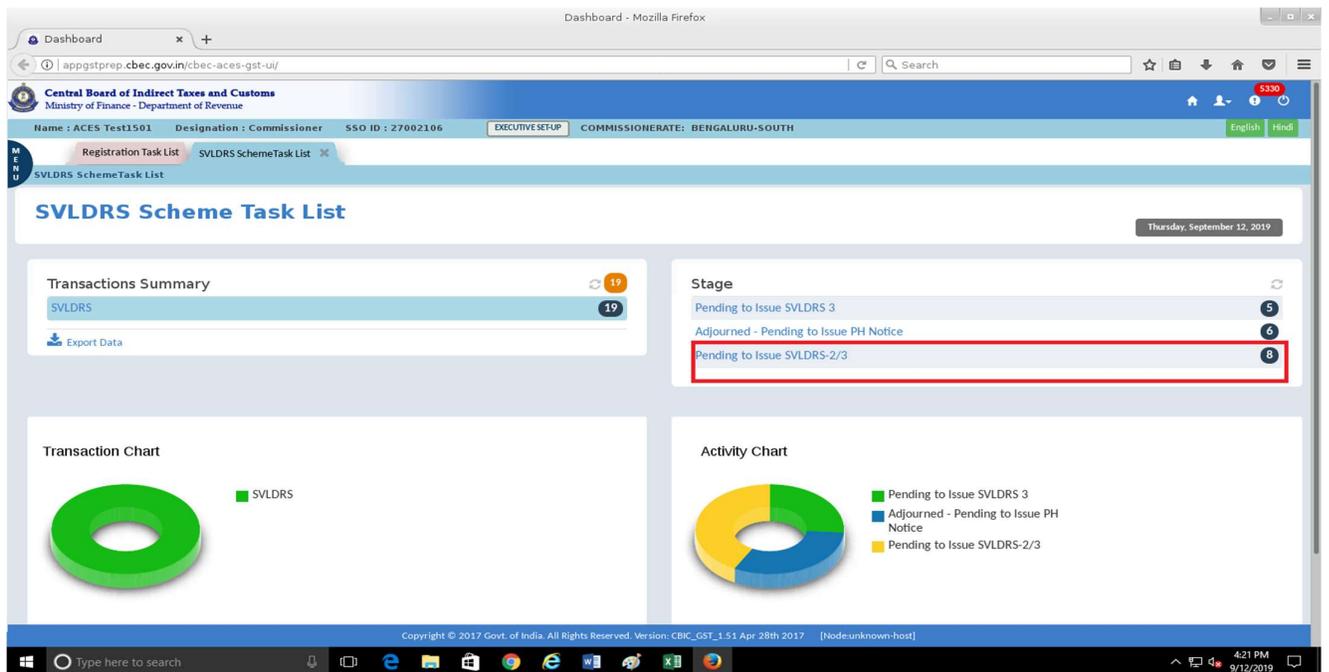
**Step 2:** The tax officer select the GST –icon from the list and clicks on the icon.



**Step 3:** The tax officer selects SVLDRS from the Menu i.e. Menu >> CE >> Task List >>SVLDRS .



**Step 4:** Under the stage Tab different options are available as per the tax officer's task i.e. Pending to Issue SVLDRS 2/3, Adjourment-Pending to Issue PH Notice, Pending to Issue SVLDRS 3. The tax officer select Pending to issue SVLDRS 2/3.



After receiving Form-1 the tax officer will have three Options :- (a) Issue SVLDRS 2  
(b) Issue SVLDRS-3  
(c) Issue SVLDRS-4(Under development)

**Step 5:** On clicking “Pending to issue SVLDRS 2 / 3 “ the tax officer will be shown list of all pending applications (Form-1). The tax officer clicks on the ARN no. of any pending application. The tax officer is able to sort the application by date, Amount , ARN No .

SI.No	ARN No	ARN Date	Registration Number	Assessee Name	Tax Dues less Tax Relief in ₹	Status
1	LD1109190000211	11/09/2019	BANGR1234ELD001	Bangalore1	3,45,435	Pending for Approval
2	LD1109190000200	11/09/2019	BANGR1234ELD001	Bangalore1	0	Pending for Approval
3	LD1109190000197	11/09/2019	BANGR1234ELD001	Bangalore1	1,000	Pending for Approval
4	LD1009190000195	10/09/2019	BANGR1234ELD001	Bangalore1	8,99,901	Pending for Approval
5	LD1009190000193	10/09/2019	BANGR1234ELD001	Bangalore1	4,941	Pending for Approval
6	LD1009190000171	10/09/2019	BAIPD9739BLD001	nitesh	45,00,000	Pending for Approval
7	LD1009190000169	10/09/2019	DGSYS5152ALD001	DG Systems test login	222	Pending for Approval
8	LD1009190000168	10/09/2019	BANGR1234ELD001	Bangalore1	16,00,000	Pending for Approval

Showing: 1 - 8 of 8 Records Page: 1 of 1

**Step 6:** On clicking on the ARN the tax officer will be able to see SVLDRS form-1 as submitted by the taxpayer.

**FORM SVLDRS 1**

Name of the Applicant: nitesh  
 Address of the Declarant: BENGALURU  
 PAN: BAIPD9739B  
 Email ID: NITESHDAHIYA8890@GMAIL.COM  
 Mobile No: 9467286008

Jurisdiction: ZONE:AHMEDABAD2 COMMISSIONER  
 ARN No: LD1009190000171  
 ARN Date: 10-Sep-2019

**Application Details**

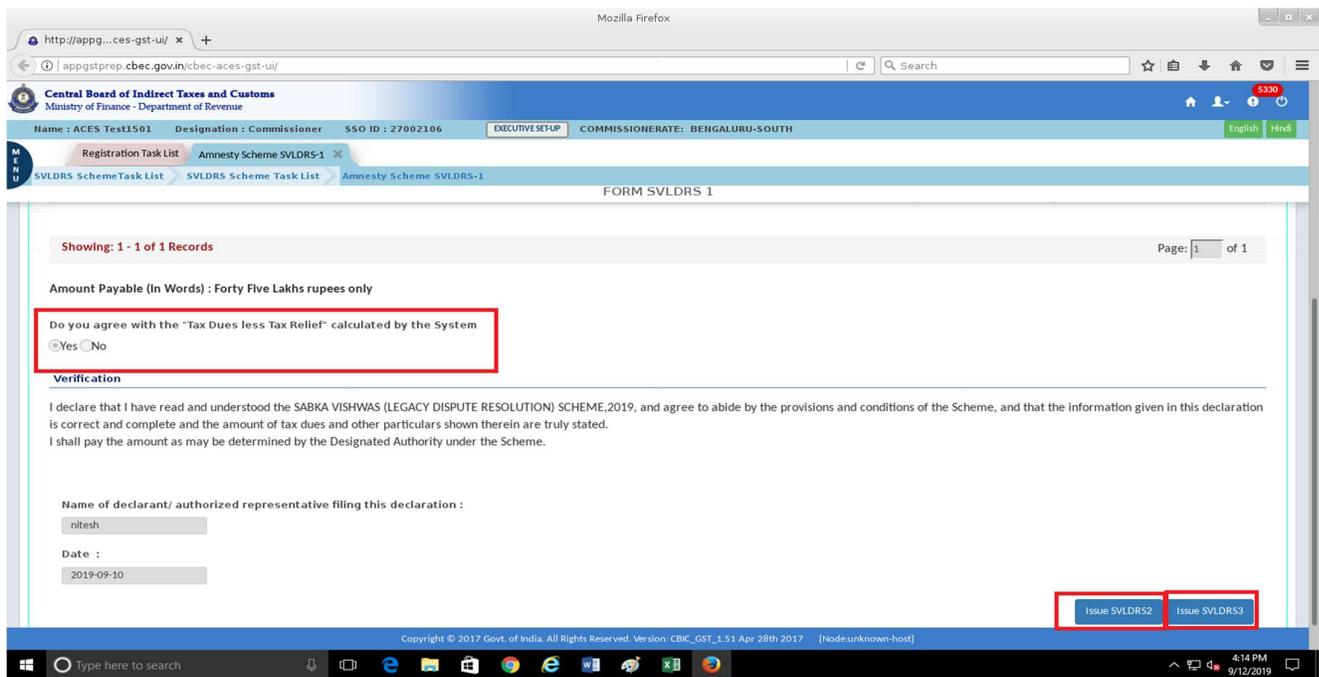
Category: Voluntary Disclosure  
 Sub Category:   
 Duty Type: CE

**Voluntary Disclosure**

S No	Description of Goods/ Services	Issue Involved	Period		Details of Duty		Tax Dues less Tax Relief
			From Period	To Period	Duty/Tax/Cess	Amount	
1	☑	Others: Valuation	03/09/2019	05/09/2019	Other Duties	45,00,000.00	45,00,000.00
TOTAL						45,00,000.00	45,00,000.00
GRAND TOTAL						45,00,000.00	45,00,000.00

Showing: 1 - 1 of 1 Records Page: 1 of 1

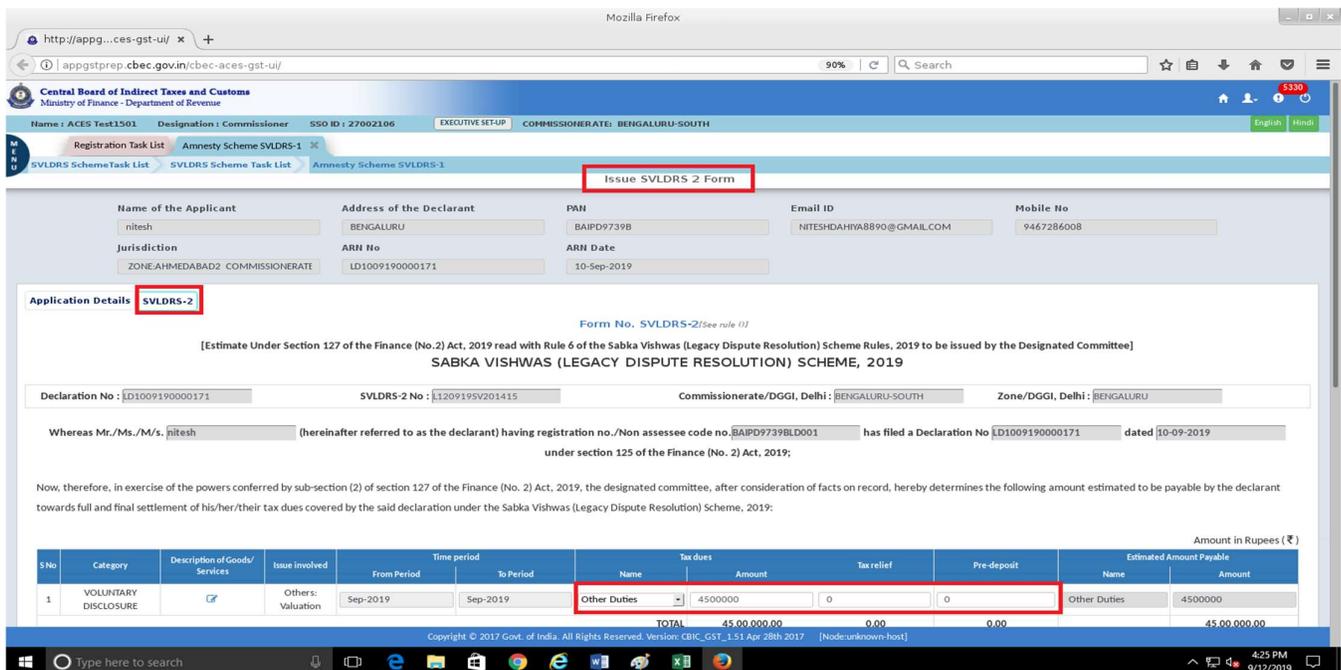
**Step 7 :** Based on the tax selection and the tax officers observations , the tax officers can select SVLDRS-2 or SVLDRS-3.



- (a) Issue SVLDRS 2 -> The tax officer issue SVLDRS-2 in the following conditions :-
- If the taxpayer does not agree with the Auto-Calculated "Tax dues less Tax Relief Amount".
  - If the tax officer doesn't agree with the declaration made by the taxpayer in the SVLDRS Form-1.
- (b) Otherwise, the tax officer can directly issue SVLDRS-3 form.

### Step 8 : ISSUE SVLDRS-2 Form

- When the tax officer clicks on the Issue SVLDRS-2 Form, the tax officer will be able to see below screen. The tax officer can edit all fields except "Category" and "Issue Involved" columns values.



Caution : For the time being the tax officer are requested not to edit/change value of "Tax Relief" Column .

- The tax officer will have to fill Personal Hearing details e.g. Date, Time, Address & "Place" field before issuance of SVLDRS-2.

Amount Payable (In Words) : Forty Five Lakhs rupees only

**Notice For Personal Hearing**

If the Declarant does not agree with the Estimated Amount Payable, as determined by the designated committee, he is requested to appear for a Personal Hearing before the designated committee on 13-09-2019 at 10:00 AM at xx (address) to explain the reasons thereof. Please submit Form SVLDRS 2A in case any other date and time of personal hearing is desired.

**Members of the Designated Committee**

S No	SSO ID	Name	Designation
1	27000621	ACES Test22	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test488	Commissioner

Place : xx  
Date : 12-09-2019

Submit Preview

Note : This is a computer generated print. There is no need for a signature

Caution : Kindly select the PH date within 10 days from the application received date.

- On clicking the preview button, the tax officer will be able to see the detailed filled by him/her. The same can be downloaded in .pdf format.

Document View

Form No. SVLDRS-2

Amount Payable (In Words) : Forty Five Lakhs rupees only

**Notice For Personal Hearing**

If the Declarant does not agree with the Estimated Amount Payable, as determined by the designated committee, he is requested to appear for a Personal Hearing before the designated committee on 13-09-2019 at 10:00 AM at xx (address) to explain the reasons thereof. Please submit Form SVLDRS 2A in case any other date and time of personal hearing is desired.

**Members of the Designated Committee**

S No	SSO ID	Name	Designation
1	27000621	ACES Test22	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test488	Commissioner

Place : xx  
Date : 12-09-2019

Download View

Submit Preview

Note : This is a computer generated print. There is no need for a signature

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106 EXECUTIVESETUP COMMISSIONERATE: BENGALURU-SOUTH

SVLDRS Scheme Task List

Issue SVLDRS-2 Form

Amount Payable (In Words) : Forty Five Lakhs rupees only

If the Declarant does not agree with the Estimated Amount Payable, as determined by the designated committee, he is requested to appear for a Personal Hearing before the designated committee on 13-09-2019 10:00 AM at xx (address) to explain the reasons thereof. Please submit Form SVLDRS 2A in case any other date and time of personal hearing is desired.

Members of the Designated Committee

S No	SSO ID	Name	Designation
1	27000621	ACES Test1501	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test1501	Commissioner

Place : xx  
Date : 12-09-2019

Note : This is a computer generated print. There is no need for a signature

Download View Submit Preview

- On click on the "submit " button, a confirmation box will appear if the tax officer confirms the same, then the SVLDRS-2 will be issued and the tax payer will get notified about the same by SMS/Email.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106

SVLDRS Scheme Task List

Confirmation Box

Are you sure you wanted to Submit SVLDRS-2?

Yes No

Amount Payable (In Words) : Forty Five Lakhs rupees only

Notice For Personal Hearing

If the Declarant does not agree with the Estimated Amount Payable, as determined by the designated committee, he is requested to appear for a Personal Hearing before the designated committee on 13-09-2019 10:00 AM at xx (address) to explain the reasons thereof. Please submit Form SVLDRS 2A in case any other date and time of personal hearing is desired.

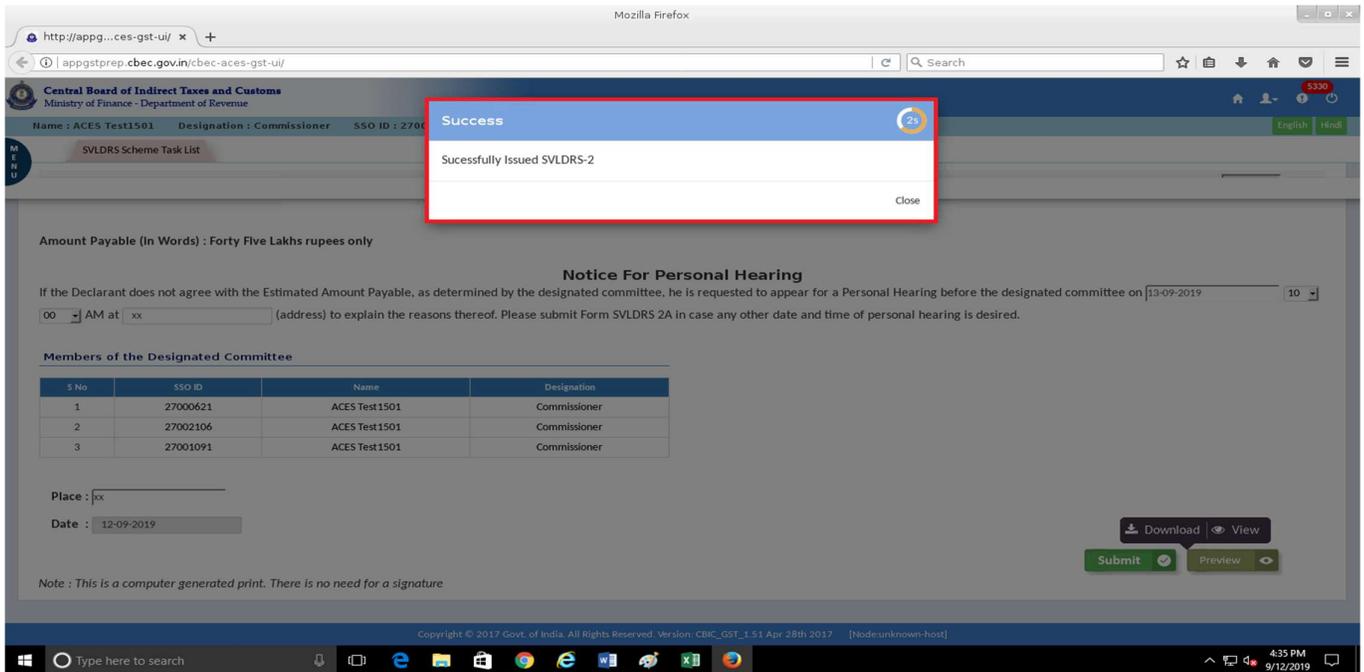
Members of the Designated Committee

S No	SSO ID	Name	Designation
1	27000621	ACES Test1501	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test1501	Commissioner

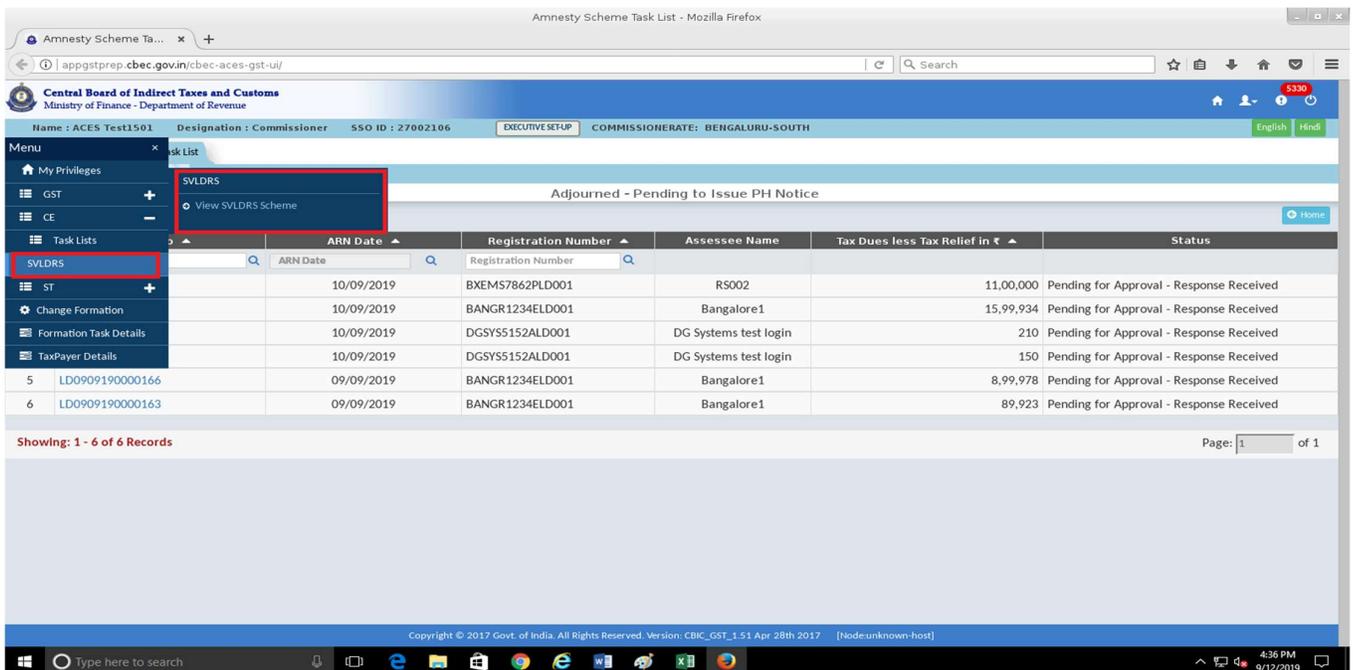
Place : xx  
Date : 12-09-2019

Note : This is a computer generated print. There is no need for a signature

Download View Submit Preview



- To see the status of this application (SVLDRS 2 issued) Go to : Menu >> CE/ST >> SVLDRS >> View SVLDRS Scheme.



- Here the tax officer will be shown all the application and status of each application. The tax officer can filter results from "Status" Column .

View SVLDRS Scheme List - Mozilla Firefox

appgstprep.cbec.gov.in/cbec-aces-gst-ui/

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106 EXECUTIVE-SETUP COMMISSIONERATE: BENGALURU-SOUTH

SVLDRS Scheme Task List View SVLDRS Scheme List

View SVLDRS Scheme List

Select Jurisdiction Z:BENGALURU > C:BENGALURU-SOUTH

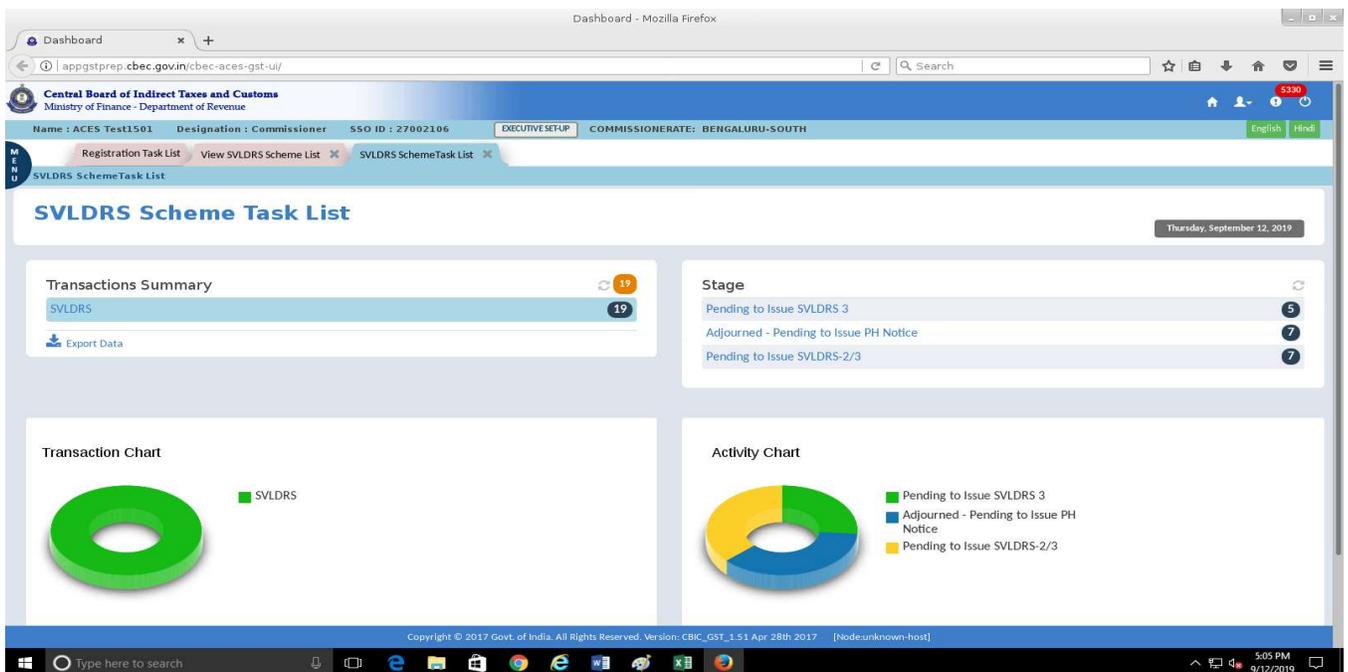
Sl.No	ARN	ARN Date	Registration Number	Registration Type	Assessee Name	Duty Amount in ₹	Due Amount	Status
11	LD1009190000184	10/09/2019	DGSYS5152ALD001	CE	DG Systems test login	100	40	Issued SVLDRS 3
12	LD1009190000182	10/09/2019	DGSYS5152ALD001	CE	DG Systems test login	700	210	Disagreed with PH
13	LD1009190000180	10/09/2019	DGSYS5152ALD001	CE	DG Systems test login	500	150	Disagreed with PH
14	LD1009190000179	10/09/2019	BANGR1234ELD001	CE	Bangalore1	10,000	3,999	Issued SVLDRS 2B
15	LD1009190000171	10/09/2019	BAIPD9739BLD001	CE	nitesh	45,00,000	45,00,000	Issued SVLDRS 2
16	LD1209190000212	12/09/2019	BANGR1234ELD001	CE	Bangalore1	5,65,456	1,69,631	Disagreed with PH
17	LD1109190000211	11/09/2019	BANGR1234ELD001	CE	Bangalore1	3,45,435	3,45,435	Submitted
18	LD1109190000208	11/09/2019	BANGR1234ELD001	CE	Bangalore1	35,34,555	14,13,476	Issued SVLDRS 3
19	LD1009190000196	10/09/2019	BANGR1234ELD001	CE	Bangalore1	40,00,000	15,99,934	Disagreed with PH
20	LD1009190000175	10/09/2019	BXEMS7862PLD001	CE	RS002	40,00,000	11,00,000	Disagreed with PH

Showing: 11 - 20 of 37 Records Page: 2 of 4

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### Step 9: To Issue SVLDRS-2B

- When the taxpayer chose “Yes” to the question “ Do you want to seek an Adjournment of Personal Hearing offered to you” in SVLDRS-2A form submitted by him.
- These type of application comes under “ Adjourned – Pending to issue PH Notice” in Status Tab. The tax officer clicks on that.



- The tax officer will show the list of application which are pending to issue PH Notice i.e. SVLDRS-2B form. The tax officer clicks on the ARN against which he/she wants to issue SVLDRS-2B.

The screenshot shows the 'Amnesty Scheme Task List' interface. At the top, it displays the user's name (ACES Test1501), designation (Commissioner), and SSO ID (27002106). The user is logged in as 'EXECUTIVE SETUP' for the 'COMMISSIONERATE: BENGALURU-SOUTH'. The main heading is 'Adjourned - Pending to Issue PH Notice'. Below this is a table with the following columns: Sl.No, ARN No, ARN Date, Registration Number, Assessee Name, Tax Dues less Tax Relief in ₹, and Status. The table contains 7 records, all with a status of 'Pending for Approval - Response Received'. The bottom of the page shows 'Showing: 1 - 7 of 7 Records' and 'Page: 1 of 1'.

Sl.No	ARN No	ARN Date	Registration Number	Assessee Name	Tax Dues less Tax Relief in ₹	Status
1	LD1009190000171	10/09/2019	BAIPD9739BLD001	nitesh	45,00,000	Pending for Approval - Response Received
2	LD1009190000175	10/09/2019	BXEM57862PLD001	RS002	11,00,000	Pending for Approval - Response Received
3	LD1009190000196	10/09/2019	BANGR1234ELD001	Bangalore1	15,99,934	Pending for Approval - Response Received
4	LD1009190000182	10/09/2019	DGSYS55152ALD001	DG Systems test login	210	Pending for Approval - Response Received
5	LD1009190000180	10/09/2019	DGSYS55152ALD001	DG Systems test login	150	Pending for Approval - Response Received
6	LD0909190000166	09/09/2019	BANGR1234ELD001	Bangalore1	8,99,978	Pending for Approval - Response Received
7	LD0909190000163	09/09/2019	BANGR1234ELD001	Bangalore1	89,923	Pending for Approval - Response Received

- The tax officer will be shown the SVLDRS-2A as submitted by the taxpayer.

The screenshot shows the 'SVLDRS 2B Form' interface. The user is logged in as 'EXECUTIVE SETUP' for the 'COMMISSIONERATE: BENGALURU-SOUTH'. The main heading is 'Pending to Issue SVLDRS 2B Form'. The form displays the following details:

- Name of the Applicant: nitesh
- Address of the Declarant: nitesh
- PAN: BAIPD9739B
- Email ID: NITESHDAHIYA8890@GMAIL.COM
- Mobile No: 9467286008
- Jurisdiction: ZONE-AHMEDABAD2 COMMISSIONER
- ARN No: LD1009190000171
- ARN Date: 10-Sep-2019

The 'Application Details' section shows 'SVLDRS-2A' selected. The form number is 'Form No. SVLDRS-2A'. The text reads: '[ Written submissions, waiver of personal hearing and adjournment under Section 127 of the Finance (No.2) Act, 2019 read with Rule 6 of the Sabka Vishwas (Legacy Dispute Resolution) Scheme Rules, 2019 ] SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019'. There are radio buttons for 'Do you agree with the Estimate in SVLDRS-2 Number' (Yes/No) and 'Do you want make written submissions' (Yes/No). A text area for 'Reasons for disagreement' is provided. At the bottom, there are radio buttons for 'Do you want to upload documents in support of your submissions?' (Yes/No) and an 'Upload Documents' button.

- The tax officer can view and download the supported documents submitted by the taxpayer. The tax officer can also view the preferred date of personal hearing as selected by the taxpayer.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Registration Task List View SVLDRS Scheme List SVLDRS 2B Form

Pending to Issue SVLDRS 2B Form

Sl No	File Name	File Type	Description	Actions
1	SVLDRS-3(1).pdf	pdf	vv	
2	Random text in address added automatically.jpg	jpeg	vv	

Do you want to waive personal hearing?  Yes  No

Do you want to seek an adjournment of personal hearing offered to you?  Yes  No

Indicate a preferred date for hearing  
20-09-2019

Name of declarant/ authorized representative : nitesh

Date : 12-09-2019

PREVIOUS Issue SVLDRS-2B

- When the tax officer clicks on the "Issue SVLDRS 2B " button then the below screen will be shown to the tax officer.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Registration Task List View SVLDRS Scheme List SVLDRS 2B Form

Issue SVLDRS 2B Form

Name of the Applicant: nitesh  
Address of the Declarant: nitesh  
PAN: BAIPD9739B  
Email ID: NITESHDAHIYA8890@GMAIL.COM  
Mobile No: 9467286008

Jurisdiction: ZONE-AHMEDABAD2 COMMISSIONER  
ARN No: LD100919000171  
ARN Date: 10-Sep-2019

Application Details SVLDRS-2 SVLDRS-2A SVLDRS-2B

Form No. SVLDRS-2B

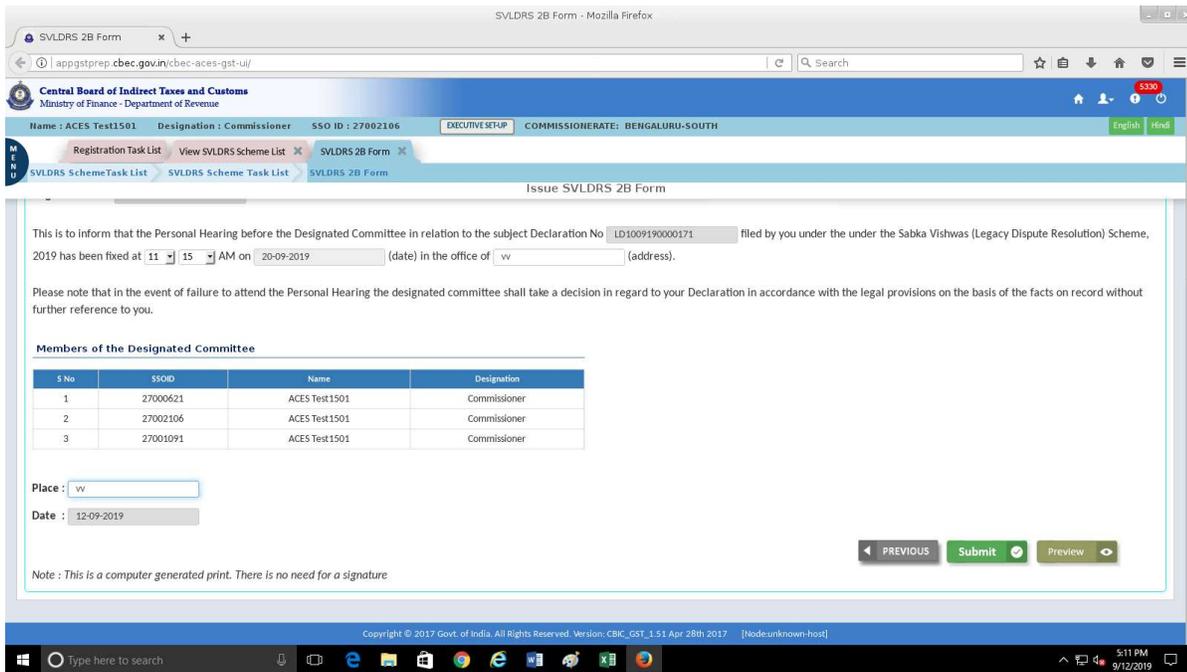
[Intimation of personal hearing after adjournment under Section 127 of the Finance (No.2) Act, 2019 read with Rule 6 of the Sabka Vishwas (Legacy Dispute Resolution) Scheme Rules, 2019]  
**SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019**

To,  
Mr./Ms./M/s nitesh  
Registration No BAIPD9739BLD001

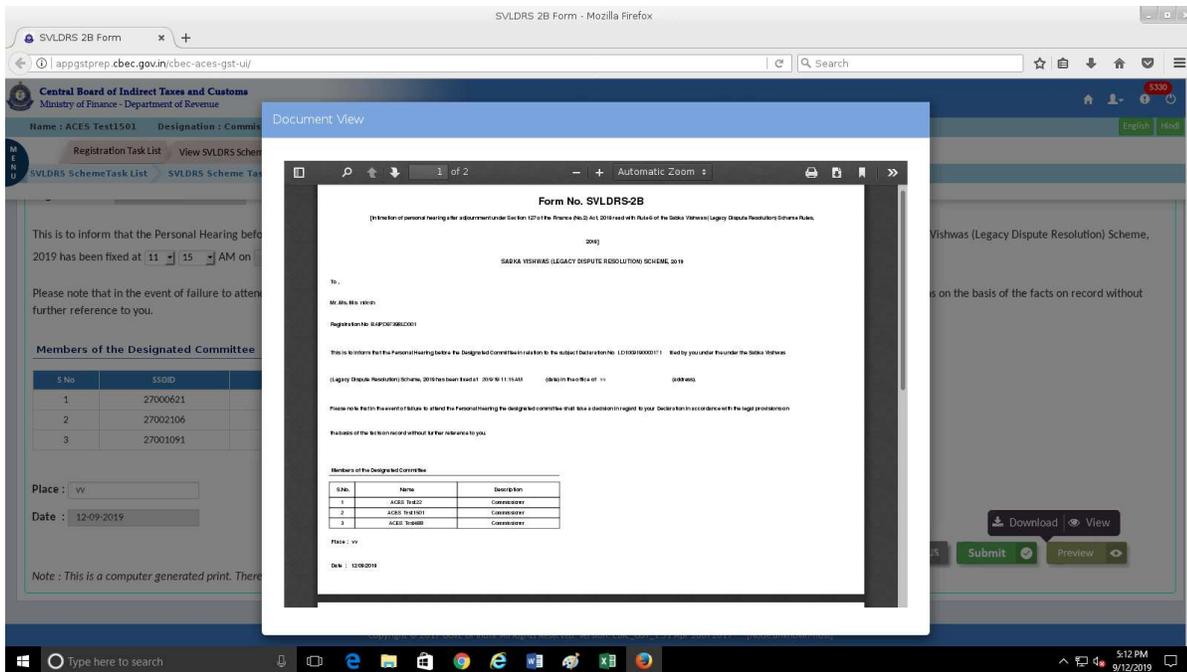
This is to inform that the Personal Hearing before the Designated Committee in relation to the subject Declaration No LD100919000171 filed by you under the under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 has been fixed at 11 15 AM on 20-09-2019 (date) in the office of vv (address).

Please note that in the event of failure to attend the Personal Hearing the designated committee shall take a decision in regard to your Declaration in accordance with the legal provisions on the basis of the facts on record without further reference to you.

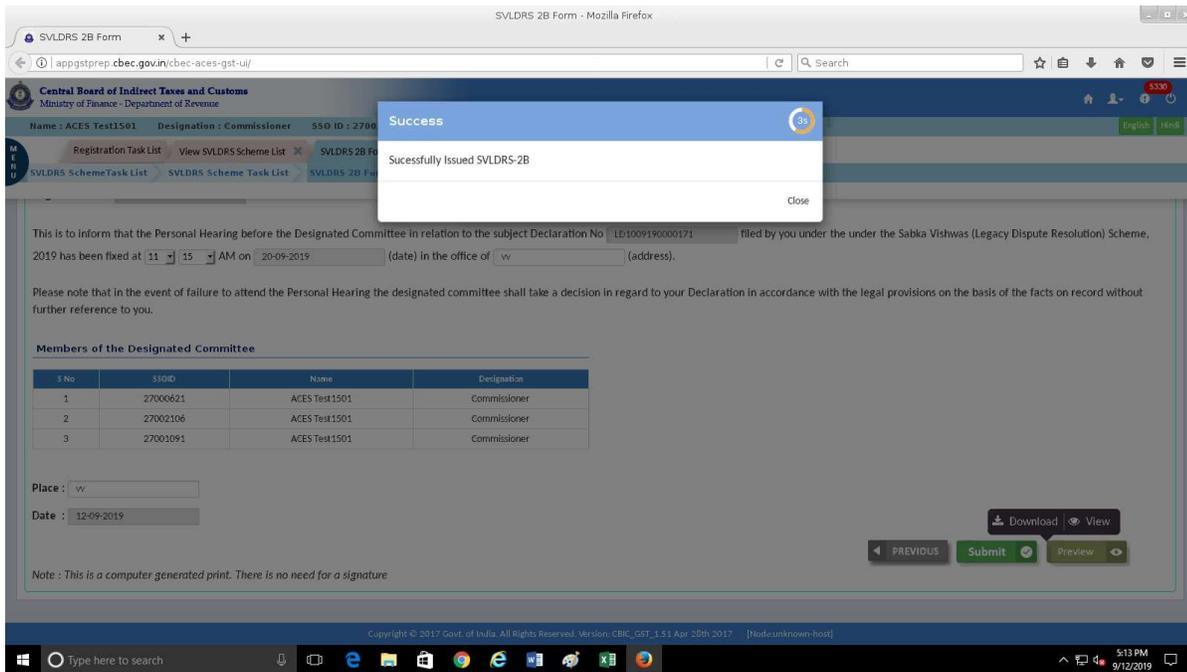
- The tax officer will have to fill Personal Hearing details e.g. Date, Time, Address & "Place" field before issuance of SVLDRS-2B.



- The tax officer can preview SVLDRS-2B form and can download the same in .pdf format.



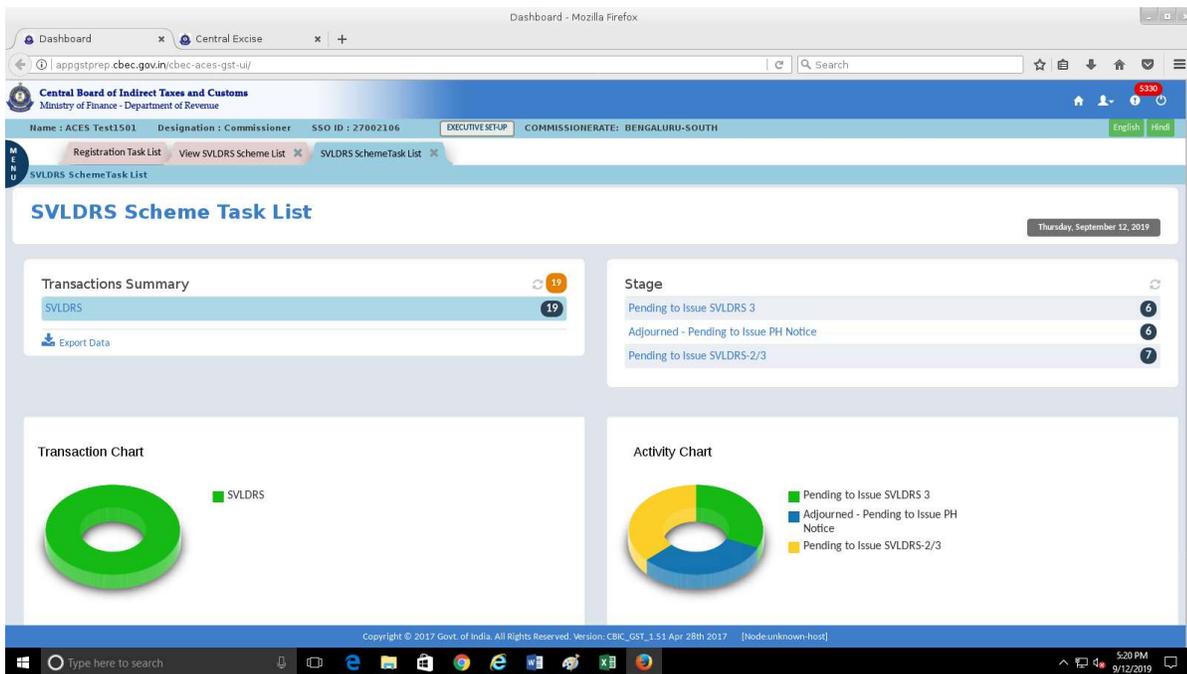
- On click on the “submit “ button, a confirmation box will appear if the tax officer confirms the same, then the SVLDRS-2B will be issued and the tax payer will get notified about the same by SMS/Email.



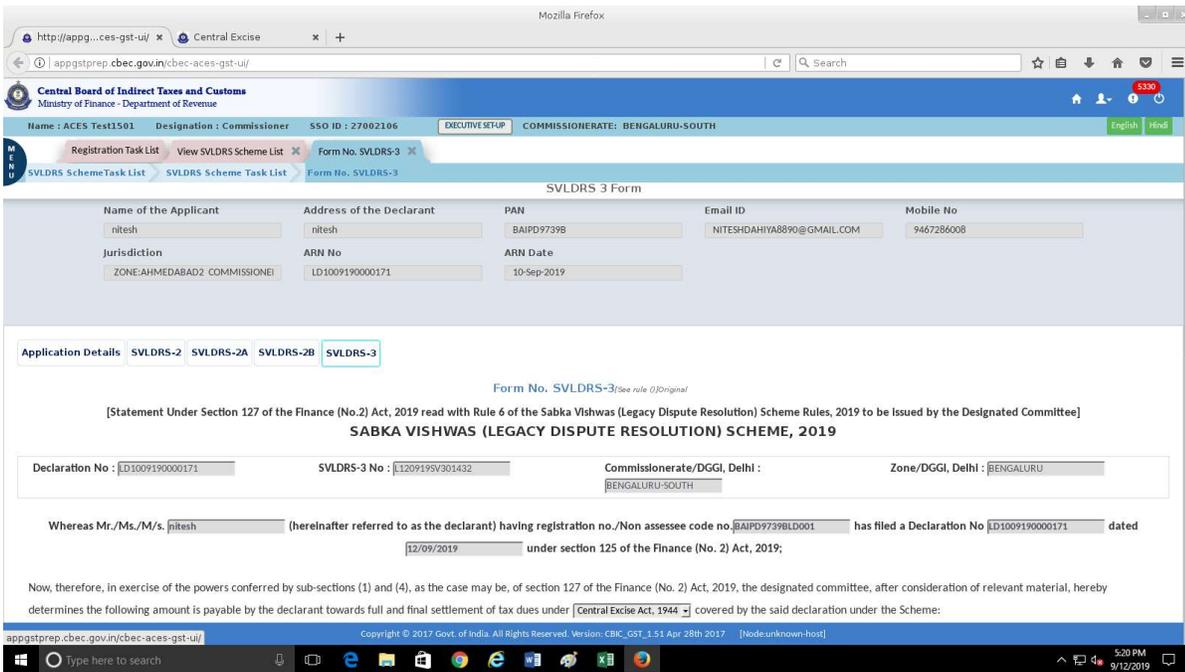
**Step 10 :**

The tax officer issue SVLDRS-3 in the following conditions :-

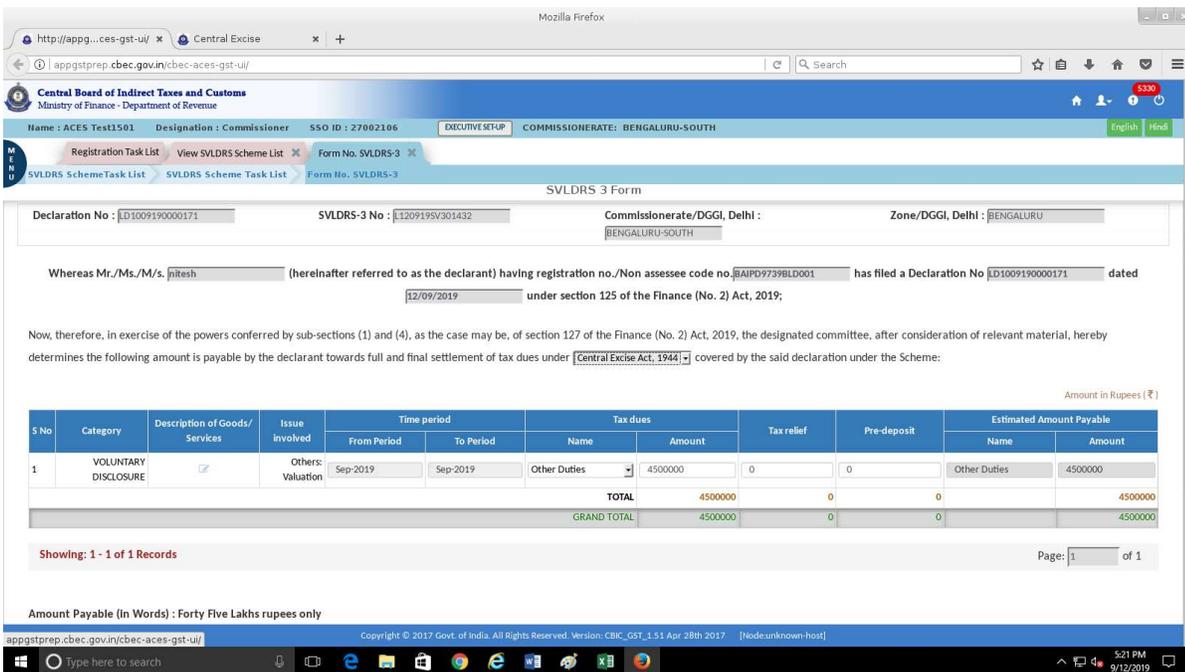
1. If the taxpayer agrees with the Auto-Calculated " Tax dues less Tax Relief Amount" in SVLDRS form-1 & the tax officer doesn't find any discrepancy in the declaration made by the taxpayer in the SVLDRS Form-1.
  2. The taxpayer waive his PH or doesn't want adjournment of PH.
  3. After the issuance of SVLDRS-2B.
- The tax officer can issue SVLDRS-3 Form from "Pending to issue SVLDRS2/3 " or "Pending to issue SVLDRS-3" under Stage tab.



- The tax officer clicks on the Issue SVLDRS-3; the following screen will be shown to the tax officer:



- The tax officer can edit all fields except “Category” and “ Issue Involved” columns values.



Caution : For the time being the tax officer are requested not to edit/change value of “Tax Relief” Column

- The tax officer can preview SVLDRS-3 form and can download the same in .pdf format.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Registration Task List View SVLDRS Scheme List Form No. SVLDRS-3  
SVLDRS SchemeTask List SVLDRS Scheme Task List Form No. SVLDRS-3

SVLDRS 3 Form

TOTAL	4500000	0	0	4500000
GRAND TOTAL	4500000	0	0	4500000

Showing: 1 - 1 of 1 Records Page: 1 of 1

Amount Payable (In Words) : Forty Five Lakhs rupees only

Members of the Designated Committee

S No	SSOID	Name	Designation
1	27000621	ACES Test22	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test488	Commissioner

Place : jx  
Date : 12-09-2019

Submit Preview

Note : This is a computer generated print. There is no need for a signature

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test1501 Designation : Commissioner SSO ID : 27002106 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Registration Task List View SVLDRS Scheme List Form No. SVLDRS-3  
SVLDRS SchemeTask List SVLDRS Scheme Task List Form No. SVLDRS-3

SVLDRS 3 Form

TOTAL	4500000	0	0	4500000
GRAND TOTAL	4500000	0	0	4500000

Showing: 1 - 1 of 1 Records Page: 1 of 1

Amount Payable (In Words) : Forty Five Lakhs rupees only

Members of the Designated Committee

S No	SSOID	Name	Designation
1	27000621	ACES Test22	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test488	Commissioner

Place : jx  
Date : 12-09-2019

Submit Preview

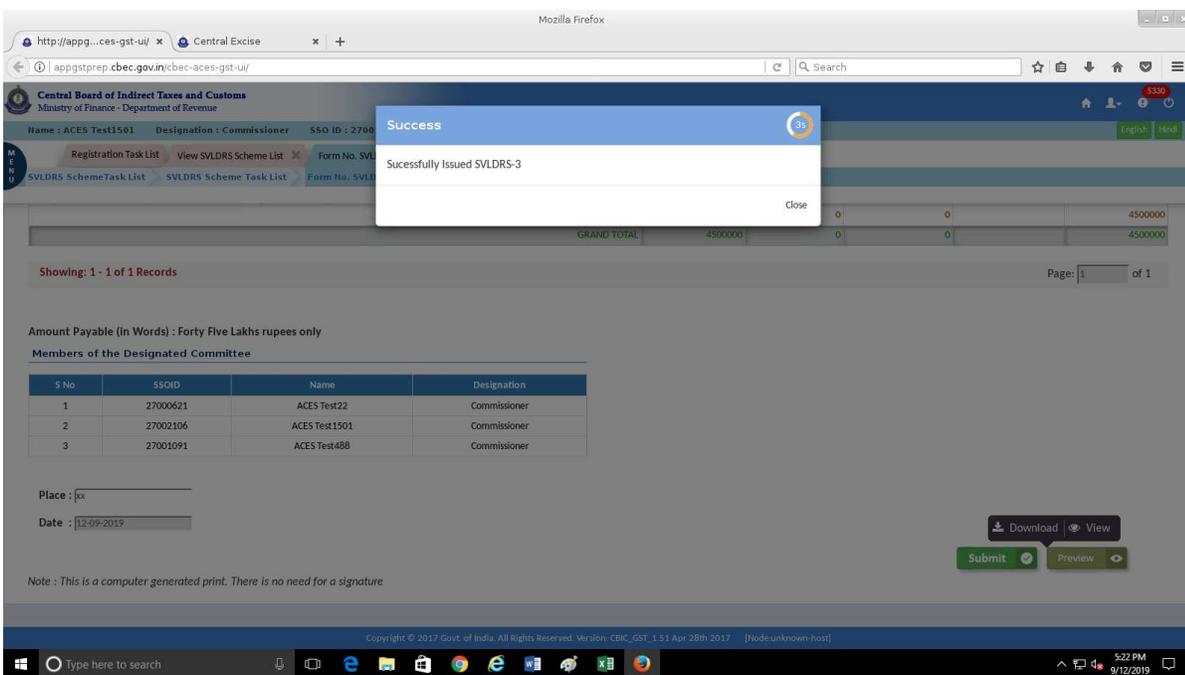
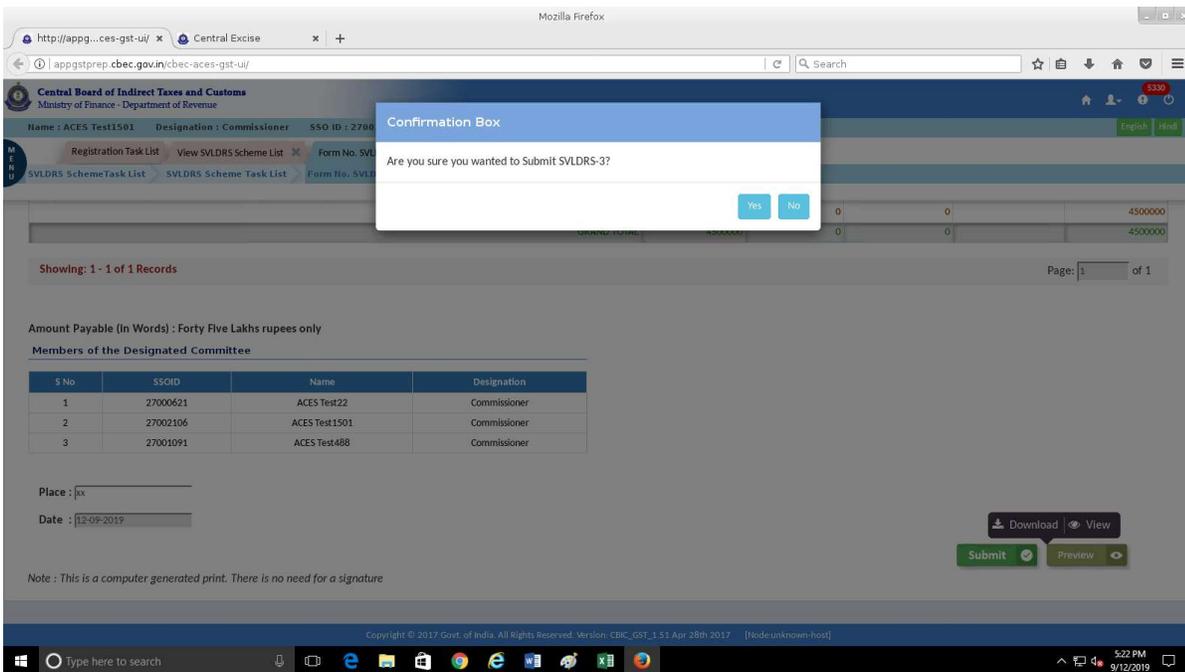
Note : This is a computer generated print. There is no need for a signature

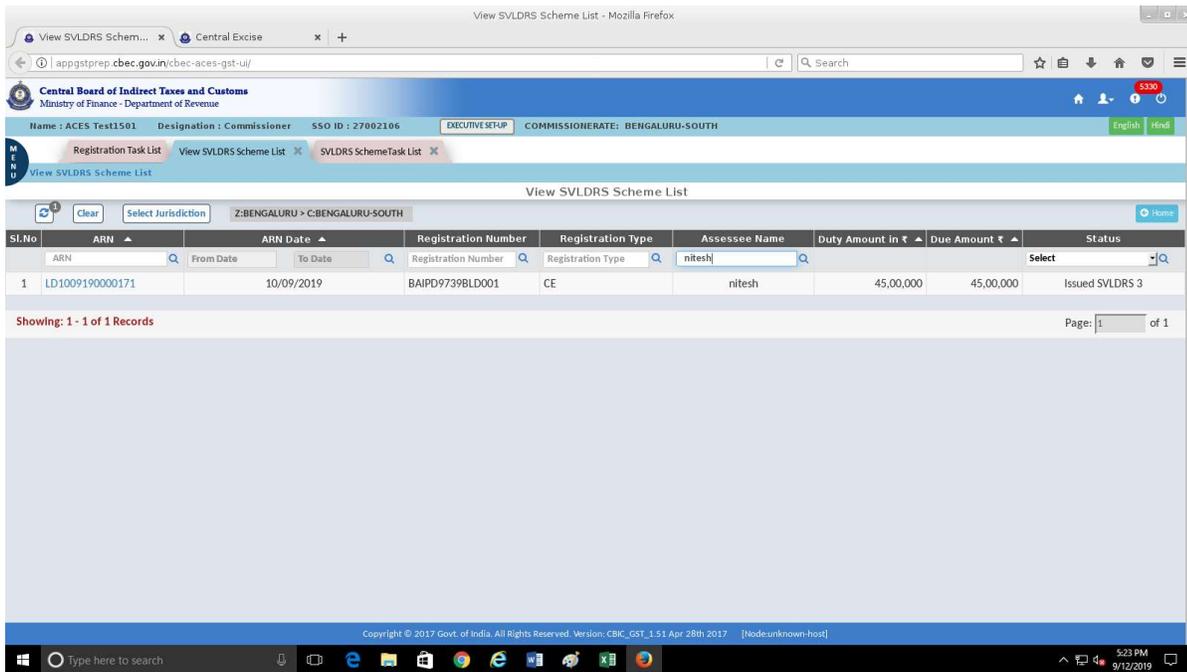
Document View

Form No. SVLDRS-3 (Page 1 of 2)

Download View

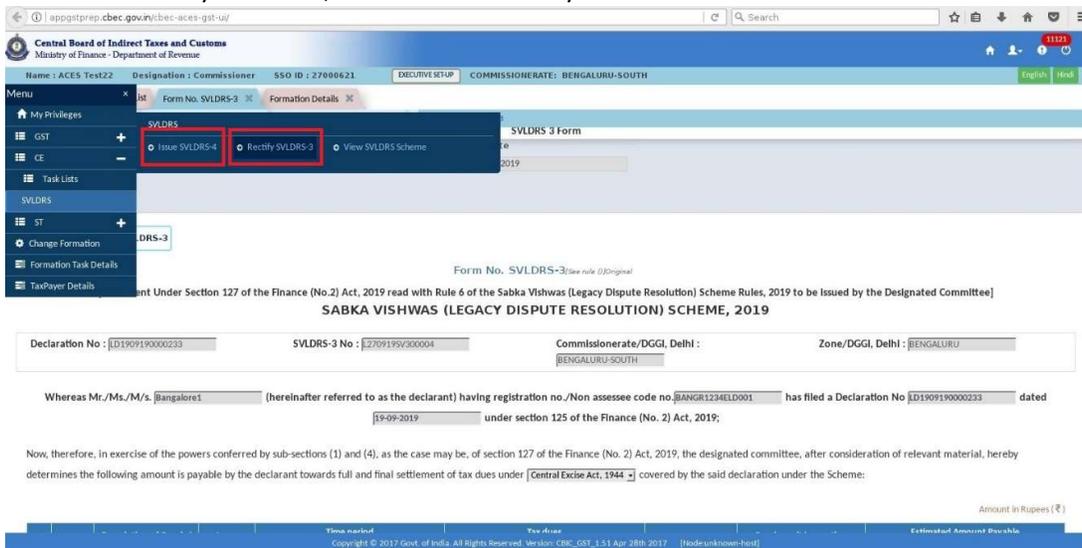
- On click on the “submit “ button, a confirmation box will appear if the tax officer confirms the same, then the SVLDRS-3 will be issued and the tax payer will get notified about the same by SMS/Email.





**Step 11:** Issue SVLDRS 3-Rectified and SVLDRS 4: -

- To rectify SVLDRS-3, Path: SVLDRS>Rectify SVLDRS-3 is to be followed.



- After making the changes, click on the submit button.

The screenshot shows a success message box with the text: "Successfully Issued SVLDRS-3 Rectification". The background interface includes a navigation menu with options like "Registration Task List", "Form No. SVLDRS-3", and "Formation Details". A table below the message lists "Members of the Designated Committee" with columns for S.No, SSOID, Name, and Designation.

S.No	SSOID	Name	Designation
1	27000621	ACES Test22	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test488	Commissioner

Amount Payable (In Words) : Twenty One Thousand rupees only

Place :  Terminal

Date : 27-09-2019

Buttons: Submit, Preview

Note : This is a computer generated print. There is no need for a signature

The screenshot displays the "SVLDRS-3 Form Rectification" form. It includes fields for Name of the Applicant (nitesh), Address of the Declarant (bengaluru), PAN (BAIPD97395), Email ID (ABCABC@GMAIL.COM), and Mobile No (9467286008). The form also shows the ARN No (LD2609190000279) and ARN Date (26-Sep-2019).

Application Details: SVLDRS-3

Form No. SVLDRS-3 [New rule 2] [Rectification]

[Statement Under Section 127 of the Finance (No.2) Act, 2019 read with Rule 6 of the Sabka Vishwas (Legacy Dispute Resolution) Scheme Rules, 2019 to be issued by the Designated Committee]

**SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019**

Declaration No : LD2609190000279 SVLDRS-3 No : 260919SV300001 Commissionerate/DGGI, Delhi : BENGALURU-SOUTH Zone/DGGI, Delhi : BENGALURU

Whereas Mr./Ms./M/s. nitesh (hereinafter referred to as the declarant) having registration no./Non assessee code no. BAIPD97395LD001 has filed a Declaration No. LD2609190000279 dated 26-09-2019 under section 125 of the Finance (No. 2) Act, 2019:

Now, therefore, in exercise of the powers conferred by sub-sections (1) and (4), as the case may be, of section 127 of the Finance (No. 2) Act, 2019, the designated committee, after consideration of relevant material, hereby determines the following amount is payable by the declarant towards full and final settlement of tax dues under Central Excise Act, 1944 covered by the said declaration under the Scheme:

- After generation of challan, tax payer can make payment.
- SVLDRS 3 can be rectified only once.
- After the tax payer has made payment, the tax officer is able to issue Form 4 (Discharge Certificate).
- In the cases where the tax payer has no liability, tax officer has to issue Form 3 of zero amount in order to be able to issue Form 4

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Registration Task List View SVLDRS Scheme List View ISSUED SVLDRS 3 Scheme SVLDRS 4 Form

Issue SVLDRS 4 Form SVLDRS 4 Form

**Form SVLDRS-4**

Name of the Applicant: nitesh Address of the Declarant: bengaluru PAN: BAIPI97395 Email ID: ABCABC@GMAIL.COM Mobile No: 9467286008

Jurisdiction: ZONE:BENGALURU COMMISSIONER/ ARN No: LD2509190000272 ARN Date: 25-Sep-2019

Application Details SVLDRS-3 **SVLDRS-3 Rectified** **SVLDRS-4**

Category: Litigation Sub Category: SN Involving Duty Pending Duty Type: CE

SN Involving duty along with interest/late fee/penalty (if any) pending as on 30.06.2019 and final hearing not held before 30.06.2019

Whether the case is under adjudication by Pr. ADGI/ADG (Adjudication), Delhi?  
 Yes  No

S No	SN No	SN Date	Duty/Tax/Cess	Amount	Penalty	Late Fee	Pre-deposit	Tax Dues less Tax Relief
1	demo1	03/04/2015	Add. Duty on High Speed Diesel - 00380102	10,00,000.00	0.00	0.00	0.00	3,00,000.00
TOTAL				10,00,000.00	0.00	0.00	0.00	3,00,000.00
GRAND TOTAL				10,00,000.00	0.00	0.00	0.00	3,00,000.00

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- To issue the SVLDRS-4, click the submit button.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Registration Task List View SVLDRS Scheme List View ISSUED SVLDRS 3 Scheme SVLDRS 4 Form

Issue SVLDRS 4 Form SVLDRS 4 Form

Form SVLDRS-4

(d) The provisions of sections 129 and 131 of the Finance (No.2) Act 2019 will be applicable with respect to this Discharge Certificate

**Members of the Designated Committee**

S No	SSOID	Name	Designation
1	27000621	ACES Test22	Commissioner
2	27002106	ACES Test1501	Commissioner
3	27001091	ACES Test488	Commissioner

**Challan Details**

S No	Challan Number	Challan Amount
1	1909000461	3,00,000.00

Place : Chennai  
Date : 25-09-2019

Note : This is a computer generated print. There is no need for a signature

PREVIOUS Submit PREVIEW

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Reassignment of an application can only be done at SVLDRS 1 stage.

Step 1: CE/ST>Task list>SVLDRS>Transaction Summary>Click on 'Pending to issue SVLDRS 2-3' under stage.

Dashboard

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVESETUP COMMISSIONERATE: BENGALURU-SOUTH

English Hindi

SVLDRS Scheme Task List SVLDRS Scheme Task List

SVLDRS Scheme Task List

Monday, October 14, 2019

**Transactions Summary** 19

SVLDRS 19

Export Data

**Stage**

Pending to Issue SVLDRS 3 5

Adjourned - Pending to Issue PH Notice 6

Pending to Issue SVLDRS-2/3 8

**Transaction Chart**

SVLDRS

**Activity Chart**

Pending to Issue SVLDRS 3

Adjourned - Pending to Issue PH Notice

Pending to Issue SVLDRS-2/3

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Click on the ARN number of the application to be resigned

Amnesty Scheme Ta...

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVESETUP COMMISSIONERATE: BENGALURU-SOUTH

English Hindi

SVLDRS Scheme Task List SVLDRS Scheme Task List

SVLDRS Scheme Task List

Issue of SVLDRS-2/3 Form

Clear Download Home

Sl.No	ARN No	ARN Date	Registration Number	Assessee Name	Tax Dues less Tax Relief in ₹	Status
1	LD0410190000007	04/10/2019	QWEQE2311WLD001	Amnesty	100	Pending for Approval
2	LD0410190000005	04/10/2019	QWEQE2311WLD001	Amnesty	60	Pending for Approval
3	LD0410190000004	04/10/2019	QWEQE2311WLD001	Amnesty	300	Pending for Approval
4	LD1109190000211	11/09/2019	BANGR1234ELD001	Bangalore1	3,45,435	Pending for Approval
5	LD1109190000200	11/09/2019	BANGR1234ELD001	Bangalore1	0	Pending for Approval
6	LD1109190000197	11/09/2019	BANGR1234ELD001	Bangalore1	1,000	Pending for Approval
7	LD1009190000195	10/09/2019	BANGR1234ELD001	Bangalore1	8,99,901	Pending for Approval
8	LD1009190000169	10/09/2019	DGSYS5152ALD001	DG Systems test login	222	Pending for Approval

Showing: 1 - 8 of 8 Records Page: 1 of 1

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SVLDRS 1 is displayed

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

SVLDRS Scheme Task List Amnesty Scheme SVLDRS-1

**FORM SVLDRS 1**

Name of the Applicant: Amnesty Address of the Declarant: 1234 PAN: QWEQE2311W Email ID: saranya.yoganand@wipro.com Mobile No: 9620488155

Jurisdiction: C:BENGALURU-SOUTH > D:SOUTH DIV ARN No: LD041019000007 ARN Date: 04-10-2019

**Application Details**

Category: Voluntary Disclosure Duty Type: CE

**Voluntary Disclosure**

S No	Details of Duty		Period Involved		Description of Goods/ Services	Issue Involved	Tax Dues less Tax Relief
	Duty/Tax/Cess	Amount	From Period	To Period			
1	National Calamity Contingent Duty - 00380106	100.00	03/10/2019	04/10/2019		Cenvat credit -Commodity involved	100.00
TOTAL		100.00					100.00
GRAND TOTAL		100.00					100.00

Showing: 1 - 1 of 1 Records Page: 1 of 1

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Reassign button appears at the bottom of the application SVLDRS-1

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

SVLDRS Scheme Task List Amnesty Scheme SVLDRS-1

**FORM SVLDRS 1**

Showing: 1 - 1 of 1 Records Page: 1 of 1

Amount Payable (In Words) : One Hundred rupees only

Do you agree with the "Tax Dues less Tax Relief" calculated by the System  
 Yes  No

**Verification**

I declare that I have read and understood the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME,2019, and agree to abide by the provisions and conditions of the Scheme, and that the information given in this declaration is correct and complete and the amount of tax dues and other particulars shown therein are truly stated.  
 I shall pay the amount as may be determined by the Designated Authority under the Scheme.

Name of declarant/ authorized representative filing this declaration :  
 Amnesty

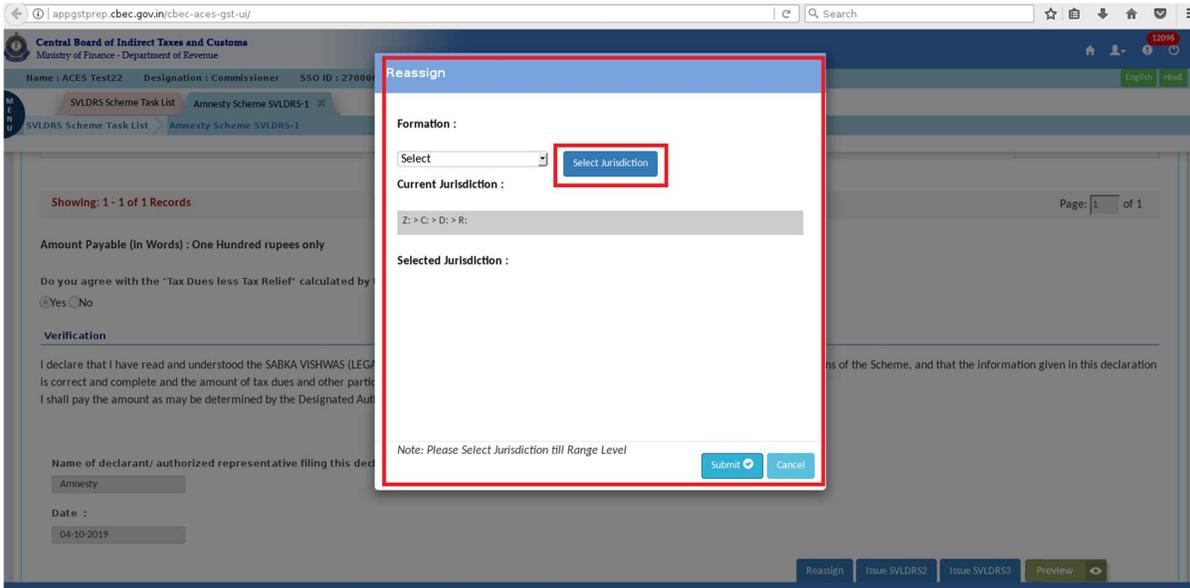
Date :  
 04-10-2019

Reassign Issue SVLDRS2 Issue SVLDRS3 Preview

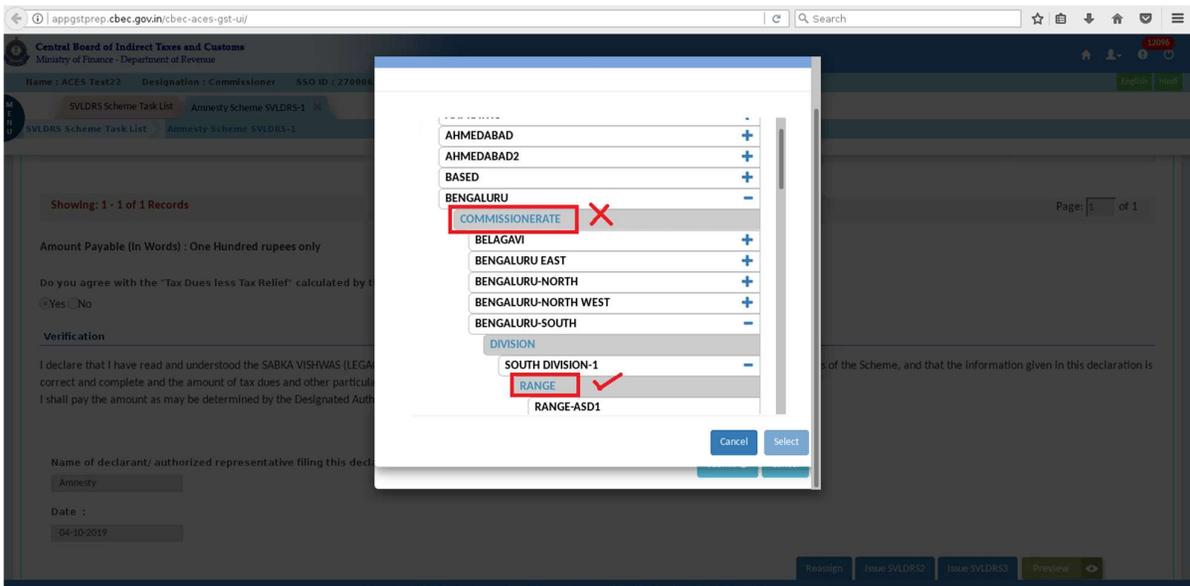
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### REASSIGN Functionality:

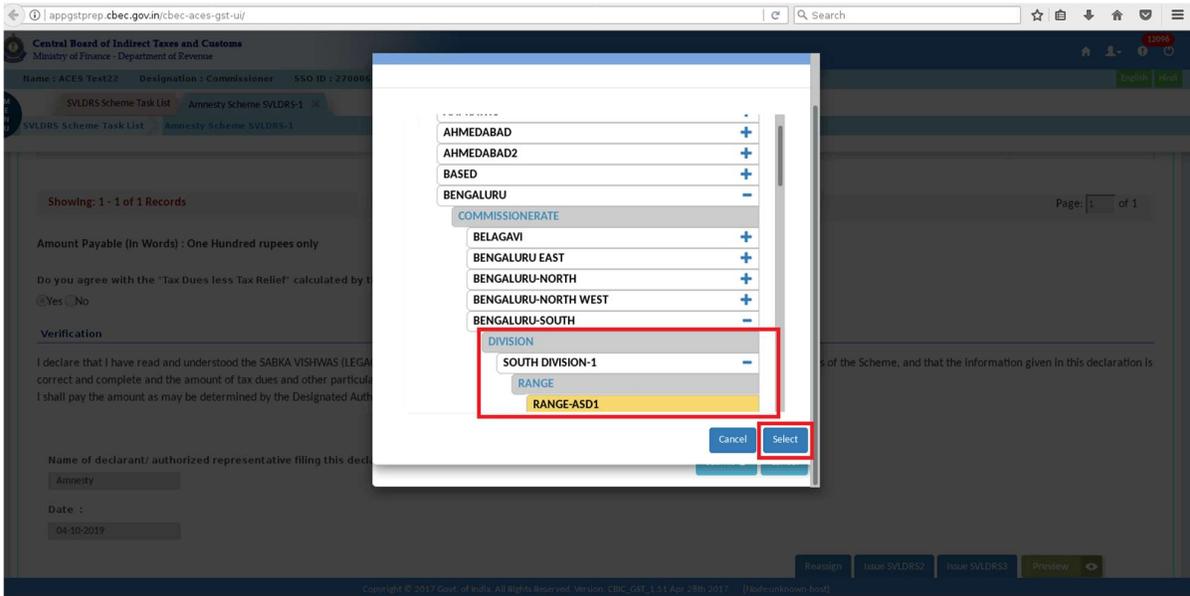
After clicking on reassign button the pop up as shown below appears



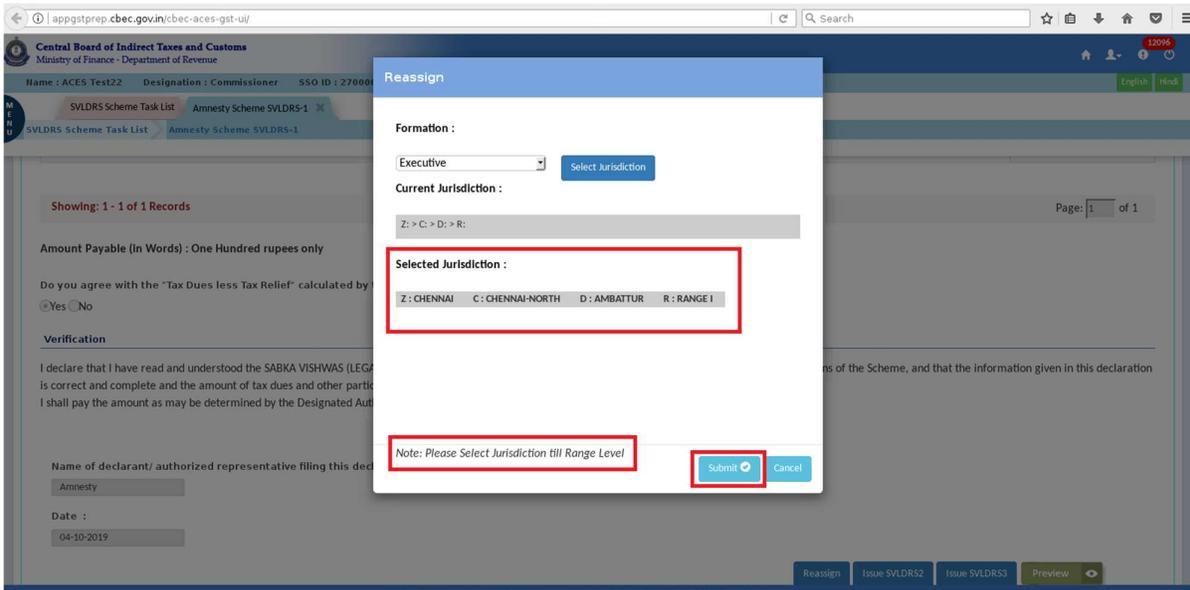
While selecting jurisdiction ZCDR has to be selected ZC or ZCD will not activate the select button.



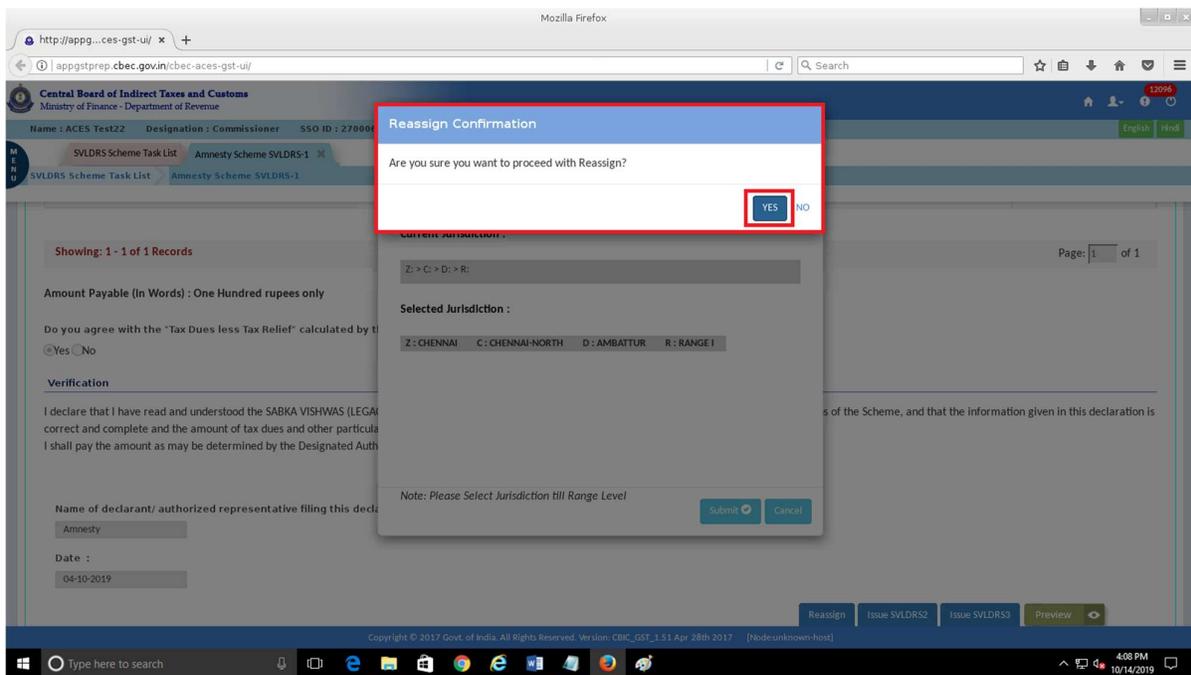
After ZCDR selection the select button appears



Final submit tab shows the selected jurisdiction and the officer has to click on submit button.



Tab asking confirmation appears:



After reassignment the ARN number stops appearing in the SVLDRS list of the officer who reassigned the application, the application will now appear in the SVLDRS list of the jurisdiction assigned.

## Rejection functionality:

Points :-

- **Rejection of an application can only be done at SVLDRS 1 stage.**
- **In cases where SVLDRS forms 2 /3 /4 have already been issued by the designated committee that applications cannot be rejected.**
- **Rejection of applications can be done on the following grounds :-**
  - 1. Grounds of Ineligibility**
  - 2. Duplicate Filing**
  - 3. Others**

**Applications where wrong category is selected by the taxpayer while applying for SVLDRS , those application should not be rejected as Change Category Functionality will be available shortly.**

Step 1: CE/ST>Task list>SVLDRS> Click on 'Pending to issue SVLDRS 2-3' under stage.

Dashboard

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

English Hindi

SVLDRS Scheme Task List

SVLDRS Scheme Task List

Monday, October 14, 2019

**Transactions Summary** 19

SVLDRS 19

Export Data

**Stage**

Pending to Issue SVLDRS 3 5

Adjourned - Pending to Issue PH Notice 6

Pending to Issue SVLDRS-2/3 8

**Transaction Chart**

SVLDRS

**Activity Chart**

Pending to Issue SVLDRS 3

Adjourned - Pending to Issue PH Notice

Pending to Issue SVLDRS-2/3

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Step 2 :- Click on the ARN number of the application to be rejected.

Amnesty Scheme Task List - Mozilla Firefox

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

English Hindi

SVLDRS Scheme Task List

SVLDRS Scheme Task List

Issue of SVLDRS-2/3 Form

Clear

Sl.No	ARN No	ARN Date	Registration Number	Assessee Name	Tax Dues less Tax Relief in ₹	Status
1	LD211119000003	21/11/2019	BAIPD9739SLD001	nitesh	4,50,000	Pending for Approval

Showing: 1 - 1 of 1 Records Page: 1 of 1

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Step 3:-

SVLDRS 1 is displayed

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

SVLDRS Scheme Task List Amnesty Scheme SVLDRS-1

FORM SVLDRS 1

Name of the Applicant: Amnesty Address of the Declarant: 1234 PAN: QWEQE2311W Email ID: saranya.yoganand@wipro.com Mobile No: 9620488155

Jurisdiction: C:BENGALURU-SOUTH > D:SOUTH DIV ARN No: LD041019000007 ARN Date: 04-10-2019

**Application Details**

Category: Voluntary Disclosure Duty Type: CE

**Voluntary Disclosure**

S No	Details of Duty		Period Involved		Description of Goods/ Services	Issue Involved	Tax Dues less Tax Relief
	Duty/Tax/Cess	Amount	From Period	To Period			
1	National Calamity Contingent Duty -00380106	100.00	03/10/2019	04/10/2019		Cenvat credit -Commodity involved	100.00
	TOTAL	100.00					100.00
	GRAND TOTAL	100.00					100.00

Showing: 1 - 1 of 1 Records Page: 1 of 1

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Rejection button appears at the bottom of the application SVLDRS-1

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : ACES Test22 Designation : Commissioner SSO ID : 27000621 EXECUTIVE SETUP COMMISSIONERATE: BENGALURU-SOUTH

Amnesty Scheme SVLDRS-1

FORM SVLDRS 1

Showing: 1 - 1 of 1 Records Page: 1 of 1

Amount Payable (In Words) : Four Lakhs Fifty Thousand rupees only

Do you agree with the "Tax Dues less Tax Relief" calculated by the System  
 Yes  No

**Verification**

I declare that I have read and understood the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME,2019, and agree to abide by the provisions and conditions of the Scheme, and that the information given in this declaration is correct and complete and the amount of tax dues and other particulars shown therein are truly stated.  
 I shall pay the amount as may be determined by the Designated Authority under the Scheme.

Name of declarant/ authorized representative filing this declaration :  
 nitesh

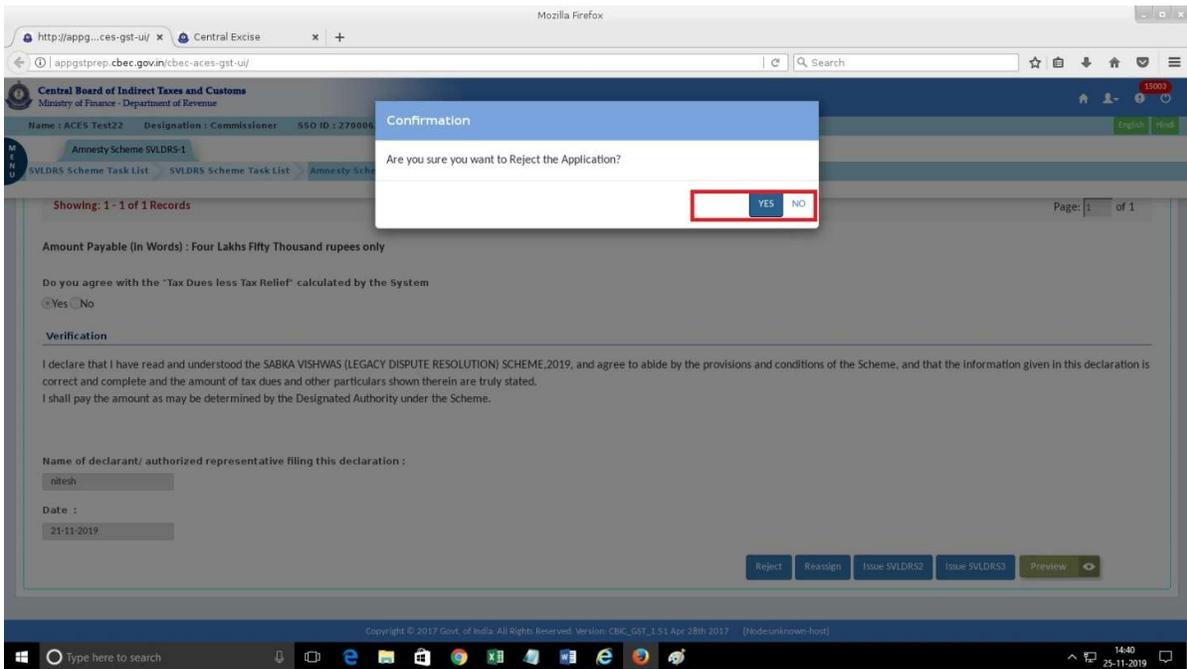
Date :  
 21-11-2019

Reject Reassign Issue SVLDRS2 Issue SVLDRS3 Preview

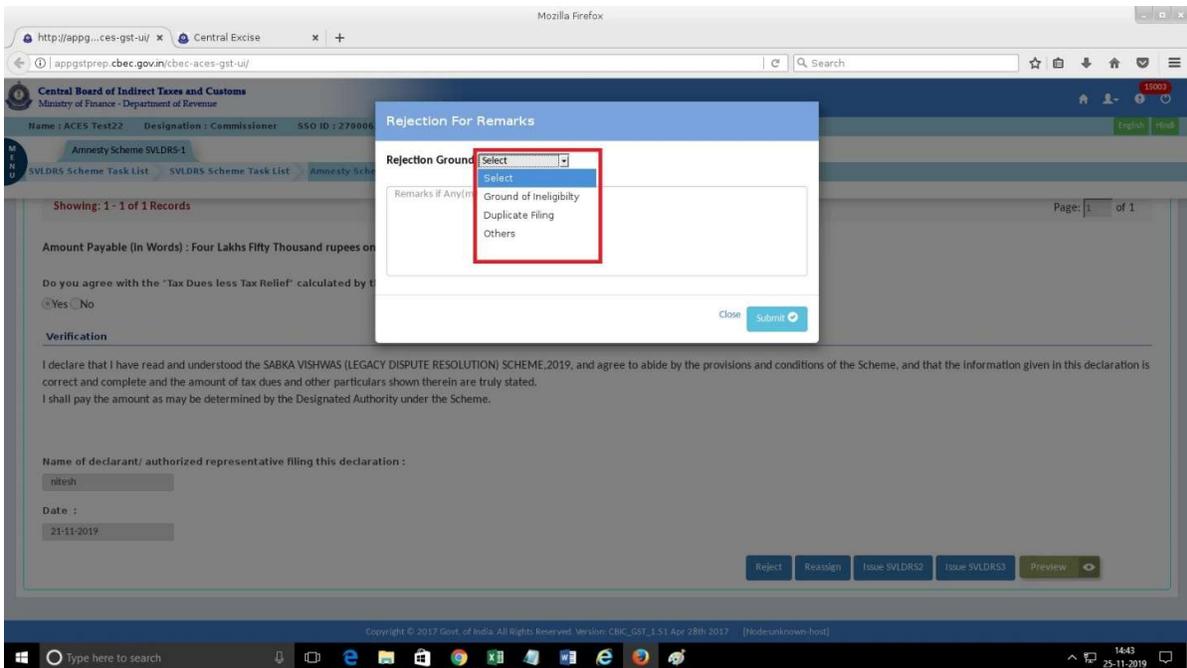
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Step 4 :-

After clicking on Reject button the pop up as shown below appears for confirmation. The officer clicks on the YES Button in the confirmation pop-up.



Step 5 :- The below pop-up will be shown to the tax officer. The officer selects the Rejection Ground and can enter other related information in Remarks Column.



Step 6 :- After that , the officer clicks on the submit Button and success message is shown to the tax officer.The taxpayer will get Rejection message for that ARN.

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http://appgstprep.cbec.gov.in/cbec-aces-gst-uj/

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue  
Name : ACES Test22 Designation : Commissioner SSO ID : 278000

Amnesty Scheme SVLDRS-1  
SVLDRS Scheme Task List SVLDRS Scheme Task List Amnesty Sch

Showing: 1 - 1 of 1 Records

Amount Payable (In Words) : Four Lakhs Fifty Thousand rupees on

Do you agree with the "Tax Dues less Tax Relief" calculated by t  
 Yes  No

Verification  
I declare that I have read and understood the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME,2019, and agree to abide by the provisions and conditions of the Scheme, and that the information given in this declaration is correct and complete and the amount of tax dues and other particulars shown therein are truly stated.  
I shall pay the amount as may be determined by the Designated Authority under the Scheme.

Name of declarant/ authorized representative filing this declaration :  
nitesh

Date :  
21-11-2019

Reject Reassign Issue SVLDRS2 Issue SVLDRS3 Preview

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14:44  
25-11-2019

Rejection For Remarks  
Rejection Ground | Duplicate Filing  
Same Application filed twice.  
Close Submit

http://appg...ces-gst-uj x Central Excise  
http://appgstprep.cbec.gov.in/cbec-aces-gst-uj/

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue  
Name : ACES Test22 Designation : Commissioner SSO ID : 278000

Amnesty Scheme SVLDRS-1  
SVLDRS Scheme Task List SVLDRS Scheme Task List Amnesty Sch

Showing: 1 - 1 of 1 Records

Amount Payable (In Words) : Four Lakhs Fifty Thousand rupees only

Do you agree with the "Tax Dues less Tax Relief" calculated by the System  
 Yes  No

Verification  
I declare that I have read and understood the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME,2019, and agree to abide by the provisions and conditions of the Scheme, and that the information given in this declaration is correct and complete and the amount of tax dues and other particulars shown therein are truly stated.  
I shall pay the amount as may be determined by the Designated Authority under the Scheme.

Name of declarant/ authorized representative filing this declaration :  
nitesh

Date :  
21-11-2019

Reject Reassign Issue SVLDRS2 Issue SVLDRS3 Preview

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14:44  
25-11-2019

Success  
Successfully Rejected SVLDRS-1  
Close

The tax officer can verify form the same from SVLDRS View List .

Sl.No	ARN	ARN Date	Registration Number	Registration Type	Assessee Name	Duty Amount in ₹	Due Amount in ₹	Status
1	LD2111190000003	21/11/2019	BAIPD9739SLD001	CE	nitesh	15,00,000	4,50,000	Rejected
2	LD2111190000004	21/11/2019	BAIPD9739SLD001	ST	nitesh	2,11,000	63,300	Rejected
3	LD2011190000002	20/11/2019	BAIPD9739SLD001	ST	nitesh	30,00,000	9,00,000	Rejected
4	LD2011190000003	20/11/2019	BAIPD9739SLD001	CE	nitesh	5,00,000	2,00,000	Rejected
5	LD2410190000005	24/10/2019	QWERQ1234SLD001	CE	QWERTYUI	100	40	Rejected
6	LD2410190000002	24/10/2019	QWERQ1234SLD001	CE	QWERTYUI	300	300	Rejected
7	LD2410190000007	24/10/2019	QWERQ1234SLD001	CE	QWERTYUI	0	0	Rejected
8	LD2410190000006	24/10/2019	QWERQ1234SLD001	CE	QWERTYUI	0	0	Rejected
9	LD2310190000002	23/10/2019	BAIPD9739SLD001	CE	nitesh	10,000	3,000	Rejected
10	LD1810190000014	18/10/2019	BAIPD9739SLD001	CE	nitesh	25,00,000	7,50,000	Rejected

Do you agree with the "Tax Dues less Tax Relief" calculated by the System  
 Yes  No

**Verification**

I declare that I have read and understood the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019, and agree to abide by the provisions and conditions of the Scheme, and that the information given in this declaration is correct and complete and the amount of tax dues and other particulars shown therein are truly stated.  
 I shall pay the amount as may be determined by the Designated Authority under the Scheme.

Name of declarant/ authorized representative filing this declaration :  
 nitesh

Date :  
 21-11-2019

Rejection Ground: Duplicate Filing  
 Remarks :  
 Same Application filed twice.

PREVIOUS Preview

The Taxpayer can also view the application status from View SVLDRS :-

Central Excise - Mozilla Firefox

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appgstprep.cbec.gov.in/cbec-portal-uj

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name: nitesh Jurisdiction : CBENGALURU-SOUTH > D:SOUTH DIVISION-1 > R:RANGE-BS01 Last Logged In: Nov 21, 2019, 11:53:32 AM

Dashboard View SVLDRS Scheme

### SVLDRS - Track Application Status

S No	Registration Number	Duty Type	ARN	ARN Date	Application Status	Acknowledgment Receipt
1	BAIPD9739SLD001	CE	LD2310190000002	23/10/2019	Rejected	
2	BAIPD9739SLD001	ST	LD2111190000004	21/11/2019	Rejected	
3	BAIPD9739SLD001	CE	LD2111190000003	21/11/2019	Rejected	
4	BAIPD9739SLD001	CE	LD2011190000003	20/11/2019	Rejected	
5	BAIPD9739SLD001	ST	LD2011190000002	20/11/2019	Rejected	
6	BAIPD9739SLD001	CE	LD1810190000014	18/10/2019	Rejected	
7	BAIPD9739SLD001	CE	LD1810190000008	18/10/2019	Rejected	
8	BAIPD9739SLD001	CE	LD1810190000004	18/10/2019	Rejected	

« Previous 1 Next »

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Central Excise - Mozilla Firefox

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Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name: nitesh Jurisdiction : CBENGALURU-SOUTH > D:SOUTH DIVISION-1 > R:RANGE-BS01 Last Logged In: Nov 21, 2019, 11:53:32 AM

Dashboard View SVLDRS Scheme

GRAND TOTAL 1500000 0 0 0 450000

« Previous 1 Next »

**Amount Payable (In Words) : Rupees Four Lakh Fifty Thousand Only**

Do you agree with the "Tax Dues less Tax Relief" calculated by the System  
 Yes  No

**Verification**  
 I declare that I have read and understood the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019, and agree to abide by the provisions and conditions of the Scheme, and that the information given in this declaration is correct and complete and the amount of tax dues and other particulars shown therein are truly stated.  
 I shall pay the amount as may be determined by the Designated Authority under the Scheme.

Name of declarant/ authorized representative filing this declaration : nitesh  
 Date : 21/11/2019

Rejection Ground: Duplicate Filing  
 Reason for Rejection  
 Same Application filed twice.

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